

General Circular No. 64/2011

F. No. 17/146/2011-CL V
Government of India
Ministry of Corporate Affairs

5th Floor, A Wing, Shastri Bhavan,
Dr. R.P. Road, New Delhi,
Dated the 20th Sept, 2011

To

All Regional Director,
All Registrars of Companies.

**Subject: Compliance of the provisions of Companies Act, 1956 and Rules
made thereunder**

Sir,

Please refer to this Ministry's earlier circular no. 63/2011 dated 6th September, 2011 on the subject cited above. In this regard, I am directed to say that the said circular shall be implemented from 25th September, 2011.

Yours faithfully,

-sd/-
(Sanjay Shorey)
Joint Director

Copy to:

1. All concerned
2. PS to CAM and PS to MOS
3. PPS to Secretary, Additional Secretary, Joint Secretaries